

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

RA No.12/2018 in OA No.292/2017

Ahmedabad, this the 13th day of August, 2018

**Hon'ble Ms. Archana Nigam, Administrative Member
Hon'ble Shri M.C.Verma, Judicial Member**

1. Union of India,
Notice to be served through
The General Manager
Western Railway,
Churchgate, Mumbai 400 020.
2. The Divisional Railway Manager (E)
Western Railway, Bhavnagar Para.
Bhavnagar 364 003.
3. The Divisional Railway Manager
Western Railway, Bhavnagar Para.
Bhavnagar 364 003.
4. Senior Divisional Finance Manager
Western Railway, Bhavnagar Para.
Bhavnagar 364 003.
5. Chief Project Director
Railway Electrification,
North Western Railway, Loco Colony Road,
Jaipur 302 006. Applicants

(By Advocate : Shri M. J.Patel)

VERSUS

Dharmendra P. Trivedi
S/o. Pranlal B.Trivedi
Aged 53 years,
Retd.as Senior Section Engineer (Works)
R/o. ‘’Neel Kunj’’ Street No.6
Manekpara-2, Amreli 365001..... Respondent

(Advocate : Ms. S.S.Chaturvedi)

O R D E R – ORAL

Per : Hon’ble Shri M.C.Verma, Judicial Member

This Review Application has been filed by the Original Respondents in OA No.292/2017 seeking rectification of date at two places in Order dated 21.02.2018 passed in OA No.292/2017.

2. Learned counsel for the Original Respondents while pressing the present Application for review had submitted that in aforesaid Order, in Line No.4, the date has been mentioned "05.09.2016" though it ought to be as "05.10.2016" and that similarly, in line No.8 of the Order, date has been mentioned as "10.6.2016" though according to records, date would be

"09.09.2016". Learned counsel to fortify his submission, also illustrate record of OA No.292/2017.

3. Learned counsel for the Original Applicant, Ms. S.S.Chaturvedi conceded the mistake, as has been pointed out by the learned counsel, Shri M.J.Patel in Order dated 21.2.2018. She added that she is having no objection, if this Review Application is allowed and date at two places in Order dated 21.2.2018 be rectified from "05.09.2016" to "05.10.2016" in Line No.4 and "10.06.2016" to "09.09.2016" in Line No.8 of said Order.

4. Considered the submissions and perused the record. The mistake eventually is a typographical mistake and it is in the interest of justice to rectify the same. Accordingly, this Review Application is allowed and date "05.09.2016" in Line No.4 of the Order be read as "05.10.2016" and "10.06.2016" in Line No.8 of the Order be read as "09.09.2016".

(M.C.Verma)
Member (J)

(Archana Nigam)
Member (A)

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